

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. HUD-LIT0MISC/133/2021- dated 15.12.2021

GOVERNMENT ORDER NO:- 5757-JK (LD) of 2021

DATED:- 16 - 12 - 2021

Sanction is hereby accorded to the appointment of Officer's of Housing Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including contempt petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 16 - 12 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-


1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.5757-JK(LD) of 2021 dated 16.12.2021


S No.	Title of the case	OIC
1.	CCP(S) No. 536/2019 in SWP (C) No. 2440/2019 titled Mohammad Maqbool Malik and others Vs Dheeraj Kumar Gupta, Commissioner/Secy H&UDD.	Mr. Rakesh Kumar Addl. Secretary
2.	Contempt No. 418/2019 in SWP No. 2050/2011 titled Shahzada Manzoor Vs Dheeraj Gupta	Mr. Rakesh Kumar Addl. Secretary
3.	Contempt No. 358/2020 in SWP No. 158/2020 Mukhtar Ahmad Bhat Vs Dheeraj Gupta and other	Mr. Rakesh Kumar Addl. Secretary
4.	CPSWP No. 101/2018 in SWP No. 1367/2012 titled Mohd. Ashraf Dar V/s Dheeraj Gupta C/w CCP (D) No. 22/2019 in LPASW No. 138/2018. Listed on 10.03.2021	Mr. Rakesh Kumar Addl. Secretary
5.	Contempt No. CCP(S) 489/2019 in SWP No. 361/2016 titled Nazir Ahmad Magrey and Anr V/s Dheeraj Gupta (DULBK)	Mr. Rakesh Kumar Addl. Secretary
6.	CCP(S) No. 535/2019 titled Sanjeev Kumar Sharma Vs Sh. Dheeraj Gupta & Anr.	Mr. Rakesh Kumar Addl. Secretary
7.	CPWOP No. 758/2018 in SWP No. 129/2018 titled Balbir Singh V/s K.B Aggarwal and ors (JMC)	Mr. Rakesh Kumar Addl. Secretary


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8.	CPSW No. 366/2017 titled Ravi Sharma V/s Sh. Hardish Kumar Singh, Comm./ Secretary H&UDD (DULBJ)	Mr. Rakesh Kumar Addl. Secretary
9.	CCP(S) No. 563/2019 in SWP 482/2018 titled Parmod Kumar and others Vs Farooq Lone and others	Mr. Rakesh Kumar Addl. Secretary
10.	CPSW No. 96/2015 titled Bharat Singh Jamwal and ors. Vs Iqbal Khanday and others	Mr. Rakesh Kumar Addl. Secretary
11.	CP NO. /2021 titled Hammid Ahmed Wani V/s Manoj Kumar Drivedi and others	Mr. Ashish Gupta Addl. Secretary
12.	Contempt No. 589/2019 in SWP No. 1535/2015 titled Hammid Ahmed Wani V/s Sh. Farooq Ahmad Lone and another.	Mr. Ashish Gupta Addl. Secretary
13.	CPOWP No. 48/2017 in OWP No. 330/2016 titled Surinder Kumar & Ors v/s Sh. Hirdesh Kumar & Ors	Mr. Rakesh Kumar Addl. Secretary
14.	CCP (S) No. 426/2021 in SWP No. 2537/2018 titled Mohd. Akbar Bhat V/s Dheeraj Gupta and others	Mr. Rakesh Kumar Addl. Secretary
15.	CCP (S) No. 536/2019 in WP No. 2440/2018 titled Mohd. Maqbool Malik and ors. V/s Dheeraj Gupta and ors.	Mr. Rakesh Kumar Addl. Secretary
16.	Contempt No. 293/2021 in SWP No. 469/2017 titled Ghulam Ahmed Ganie V/s Mohd. Shahid Saleem and others	Mr. Ashish Gupta Addl. Secretary
17.	Vikas Mahajan Vrs State and Ors CPSW 64/2018	Mr. Ashish Gupta Addl. Secretary
18.	CCPS No. 174/2020 Titled Ramohan Lal V/S Dheeraj Gupta, IAS, Principal Secretary to Govt. H&UDD &Ors.	Mr. Ashish Gupta Addl. Secretary
19.	Contempt No. 925/2015 in SWP No. 1012/2012 titled Mohammad Urfan Shah Vs Bipul Pathak, Commissioner, H&UDD and others	Mr. Rakesh Kumar Addl. Secretary
20.	Contempt No. 54/2018 in OWP No. 298/2018 titled Col. Daljit Singh Dogra V/s K. B. Aggarwal	Mr. Ashish Gupta Addl. Secretary

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21.	Contempt No.274/2018 In OWp No. 931/2018 titled Sona Ghai V/s K. B Aggarwal and others	Mr. Rakesh Kumar Addl. Secretary
22.	CCP (S) No. 208/2021 IN SWP No. 480/2019 titled Rakesh Sharma V/s Dheeraj Gupta and others	Mr. Ashish Gupta Addl. Secretary
23.	WPPIL No. 19/2011 titled Prof. S.K. Bhalla V/s State &Ors.	Mr. Ashish Gupta, Addl. Secretary
24.	WPPIL No. 19/2012 titled Ashish Sharma &Anr. V/s State &Ors.	Mr. Rakesh Kumar Addl. Secretary
25.	WPPIL No. 7/2014 titled Deewakar Sharma &Ors. V/s State &Ors	Mr. Ashish Gupta Addl. Secretary
26.	WPPIL No. 27/2014 titled Inderjeet Khajuria &Ors. V/s State &Ors.	Mr. Rakesh Kumar Addl. Secretary
27.	WPPIL No. 1/2014 titled Amit Dalia V/s State of J&K &Ors.	Mr. Rakesh Kumar Addl. Secretary
28.	PIL No. 27/2017 titled Court on its Own Motion V/s State of J&K &Ors.	Mr. Rakesh Kumar Addl. Secretary
29.	PIL No. 38/2018 titled Court of its Own Motion V/s Divisional Commissioner &Ors.	Mr. Ashish Gupta, Addl. Secretary
30.	WPPIL No. 08/2018 Prof S.K. Bhalla V/s State &Ors.	Mr. Ashish Gupta, Addl. Secretary
31.	WPPIL No. 31 of 2018 titled Inhabitants of Village Barjala &Khandwal & Ors. V/s State of J&K &Ors.	Mr. Rakesh Kumar Addl. Secretary
32.	PIL No. 484/2010 c/w PIL No. 5/2011, OWP No. 558/2017 titled Pahalgam Peoples Welfare Organization V/s State of J&K and Ors (Related to Solid Waste Management	Mr. Rakesh Kumar Addl. Secretary


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	System).	
33.	PIL No. 159/2002 titled Syed Tahir Iqbal Geelani V/s State of J&K and Ors (Dal lake case)	Mr. Ashish Gupta, Addl. Secretary
34.	PIL No. 33/2017 titled Irtiza Mushtaq Vs State of J&K and others.	Mr. Rakesh Kumar Addl. Secretary
35.	PIL No. 404/2011 titled Court on its own Motion Vs State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
36.	PIL No. 06./2018 titled SAVE (Save Animal Value Environment) Vs State of J&K & others.	Mr. Rakesh Kumar Addl. Secretary
37.	PIL No. 43/2013 titled Citizen Forum & Ors Vs State of J&K and Others	Mr. Rakesh Kumar Addl. Secretary
38.	WP (C) PIL No. 36 of 2020 titled Court on its Own Motion Vs Government of India	Mr. Rakesh Kumar Addl. Secretary
39.	SWP No. 960/2018 titled Hilal Ahmed Deewani V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
40.	WP (C) No. /2020 titled Raman Uppal V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
41.	T. A No. 1620/2021 titled Wali Mohd. Wani and Ors V/s UT of J&K andc others	Mr. Rakesh Kumar Addl. Secretary
42.	WP (C) No. 946/2020 titled Ghulam Hassan Rather V/ s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
43.	WP (C) No. /2020 titled Hakeem Muzamil V/s UT of J&K and others	Mr. Rakesh Kumar Addl. Secretary
44.	WP (C) No. /2020 titled Johri Lal Sharma V/s UT of J&K and others	Mr. Rakesh Kumar Addl. Secretary
45.	WP (C) 1218/2021 titled Mukhtar Ahmed Bhat V/s UT of J&K and others	Mr. Rakesh Kumar Addl. Secretary


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46.	O.A No. 1567/2021 titled Ishan Savyasachi Chopra V/s UT of J&K and others	Mr. Rakesh Kumar Addl. Secretary
47.	WP (C) No. /2020 titled Masroor Elahi Malik V/s UT of J&K and others	Mr. Rakesh Kumar Addl. Secretary
48.	OWP No. 11592/2011 titled Village of Muradpur V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
49.	OWP No. 827/2009 titled Archana Talwar V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
50.	OWP No. 458/2003 titled Kashmir Consumer welfare and others V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
51.	WP (C) No. 151/2021 titled Simranjeet singh V/s Union of India and others	Mr. Rakesh Kumar Addl. Secretary
52.	WP (C) NO. /2020 titled Vikas Chander V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
53.	LPA No. 33/2017 titled Som Nath V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
54.	WP © No.1621/2019 titled Khalid Iqbal and other V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
55.	WP (C) No. 1776/2021 titled Ghulam Mohi-Ud-Din Malik V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
56.	T.A No. 3970/2020 titled Jugal Kishore Sharma V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
57.	WP (C) No. 1128/2020 titled Kanchan Jasrotia V/s State of J&K and others	Mr. Ashish Gupta Addl. Secretary
58.	WP (C) No. 83/2020 titled Mohd. Ashraf Wani and others V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
59.	OWP No. 157/2013 titled Inhabitants of Village Taraf Manjli and Taraf Bhajwal, Tehsil & District Kathua through Moti Lal & others V/s State of J&K and Ors	Mr. Rakesh Kumar Addl. Secretary

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60.	SWp No. 2916/2019 titled Hilal Ahmad Deewani V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
61.	WP (C) No. /2020 titled Shakeel Ahmed Shah V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
62.	WP (C) No. 1734/2019 titled Tendril Institute of IT through Afroz Ahmad Mir V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
63.	OWP No. 1020/2011 titled Gulfam Furniture V/s State of J&K and others	Mr. Ashish Gupta Addl. Secretary
64.	OWP No. /2018 titled Manzoor Ahmed Drasoo V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
65.	Sanjeev Kumar V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
66.	WP (C) NO. 4579/2019 titled Rajat Gupta and others V/s UT of J&K and others	Mr. Rakesh Kumar Addl. Secretary
67.	WP (C) No. 90/2020 titled Monika Khajuria and others V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
68.	WP (C) No. 75/2020 titled Sahil Dabgotra and others V/s UT of J&K and others	Mr. Rakesh Kumar Addl. Secretary
69.	OWP No. 286/2016 titled Masood Ahmed Raja and other V/s State of J&K and others	Mr. Ashish Gupta Addl. Secretary
70.	OWP No. 1359/2009 tiled Jagdeep Singh and others V/ s State of J&K and others	Mr. Ashish Gupta Addl. Secretary
71.	WP © No. 1174/2021 titled Superna Gandotra V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
72.	O.A No. 61/364/2021 titled Varinder Kumar Pant V/s UT of J&K and others	Mr. Ashish Gupta Addl. Secretary
73.	WP (C) No. 1894/2020 titled Capt. S. L Sharma V/s State of J&K and others	Mr. Rakesh Kumar Addl. Secretary
74.	WP (C) No. 05/2020 titled Zahid Yousuf Mir and other V/s UT of J&K and others	Mr. Rakesh Kumar Addl. Secretary

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